

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.03.2023** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 149/2023 in Comp App (AT) (CH) (Ins) No. 41/2023	SMS Foundation & Foundation & Investments LLP rep by its designated partner Mr. Manish Kumar B. Shah Vs J John Ohilvi RP, Harsha exito Engg. Pvt. Ltd.	Mr. K Gaurav Kumar	Mr. T Dhanasekaran

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 58/2023 Leave to file IA No. 215/2023 To Dispense with IA No. 213/2023 For Stay IA No. 214/2023	M K Rajagopalan Vs S. Rajendran Resolution Professional VHCPL & Anr.	K Chandramohan	
3	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No. 219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi- RP, M/s. Harsha Exito Engineering Pvt. Ltd.	Mr. K Gaurav Kumar, CS	
4	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr	Mr. R Umasuthan	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805130/00619/2022 (Diary No. 280/2022)	A. Rajendra Vs State Bank of India & Anr.	Mr. M. Vivekananda Reddy	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 18/2022 For Stay IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors. WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
7	Comp App (AT) (CH) No. 19/2022 For Stay IA No. 209/2022 For Withdrawal IA No. 297/2022 For Composite Hearing IA No. 848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
8	Comp App (AT) (CH) No. 20/2022 For Stay IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
9	Comp App (AT) (CH) No.31/2022 For Stay IA No. 347/2022 For Direction IA No. 834/2022 For Withdrawal IA No. 842/2022 For Direction IA No. 993/2022 Urgent Hearing IA No. 1061/2022 For Direction IA No. 15/2023	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan	Mr. PJ Anil Kumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 137/2021	M. Rafi Vs M/s. Spectrum Hi-Style Shoppers Private Limited	Mr. G Vairava Subramanian	Mr. M Sreedhar Mr. M Ganesh Babu

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr.	Mr. TK Bhaskar	Mr. B Dinesh
12	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5
13	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan	Mr. R Subramanian Raja	
14	Comp App (AT) (CH) No. 110/2022 For Condone Delay IA No. 977/2022 For Exemption IA No. 975/2022 Ex- Parte Relief IA No. 976/2022 For Correction IA No. 77/2023	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar
15	Comp App (AT) (CH) No. 116/2022 For Stay IA No.1070/2022	Ayesha Hadi Ali Vs Rizwana Anjum WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
16	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali Vs Mohammed Abdul Raheem Abdul Azeem WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy

17	Comp App (AT) (CH) No. 118/2022 For Stay IA No.1072/2022	Huda Bagdadi Vs Fakruddin Mohammed WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
18	Comp App (AT) (CH) No. 119/2022 For Stay IA No.1073/2022	Mr Abdul Rahman Hadi Ali Vs Mohammed Iftekaruddin WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
19	Comp App (AT) (CH) No. 120/2022 For Stay IA No.1074/2022	Habeeb Umer Hadi Ali Vs Mohd Ziauddin Nayyar WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
20	Comp App (AT) (CH) No. 121/2022 For Stay IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi Vs Waheeduddin Azmi WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
21	Comp App (AT) (CH) No. 122/2022 For Stay IA No.1076/2022	Ms Ayesha Hadi Ali Vs Mohammed Abdul Azeem WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
22	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi Vs Mohammed Abdul Kareem	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
23	Comp App (AT) (CH) (Ins) No.144/2022 For Stay IA No. 331/2022	Jai Jinendra Enterprises Vs Sanjeevi C & 7 Ors.	Mr. Pawan Jhabakh Mr. Jerin Asher Sojan	
24	Comp App (AT) (CH) (Ins) No. 176/2022	Employees Provident Fund Organization Vs S. Prabhu	Mr. MS Vishwanathan	Ms. Akshita D
25	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Private Limited Vs K.R. Giri Babu & Anr	Mr. Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
26	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
28	TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr WITH	Mr. Vivek Holla	Mr. Nikhil Nayyar Mr. Divyanshu Rai- R1 & R2
29	TA No. 68/2021 (CA (AT) No. 413/2018)	K. Rajaiah Since Dead Vs Chamudesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. Nikhil Nayyar Mr. Divyanshu Rai	Mr. Vivek Holla
30	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors WITH	Mr. A.M. Ilango	Mr. Rohan Thawani- R2
31	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Rohan Thawani- R2
32	TA No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors	Mr. Ravi Raghunath	Mr. Goutham Shivshankar- R2 & R5
33	Comp App (AT) (CH) (Ins) No.30/2022 For Condone delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr WITH	Mr. Pankaj Vivek	Mr. Abishek Anand
34	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) For Adv. Hg. IA No. 71/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatle & Ors	Mr. Abishek Anand	Mr. Y. Suryanarayana R1

35	Comp App (AT) (CH) No.30/2022 IA No. 344/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai	M/s. C. Umashankar	
36	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 For Condone Delay IA No. 81/2022 For Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Shilpa Gamnani
37	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s.Surana & Surana
38	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal – Director Vs M/s. Technology Frontiers (India) Private Limited & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan
39	Comp App (AT) (CH) (Ins) No. 127/2022 For Exemption IA No. 298/2022 Leave to file IA No. 299/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. Aravind Rajagopal	Mr. T Ravichandran- R1 Mr.Sandeep Bajaj- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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